

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH AT KOLKATA
ORIGINAL APPLICATION NO. 01/2024/EZ

In the mater of :

Ankur Sharma

..... Applicant

Versus

The State of West Bengal & Ors.

..... Respondents

**AFFIDAVIT-IN-REJOINDER ON BEHALF OF THE APPLICANT TO
THE AFFIDAVIT DATED 08.04.2024 FILED ON BEHALF OF THE
RESPONDENT NOS. 12, 13, 17 and 19.**

SL.	PARTICULARS	ANNEXURE	PAGE
1.	Rejoinder		1-3
2.	Copy of case status.	'A-1'	4-11



13 MAY 2024

Ankur Sharma

Ankur Sharma
(Applicant in person)

Mob: 9433883322

Email:

Adv.ankursharma9@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH AT KOLKATA
ORIGINAL APPLICATION NO. 01/2024/EZ

In the mater of :

Ankur Sharma

..... Applicant

Versus

The State of West Bengal & Ors.

Respondents

SL NO

146 DT. 15/5/24

**AFFIDAVIT-IN-REJOINDER ON BEHALF OF THE APPLICANT TO
THE AFFIDAVIT DATED 08.04.2024 FILED ON BEHALF OF THE
RESPONDENT NOS. 12, 13, 17 and 19.**

I, Ankur Sharma, the Applicant aged about 27 years by occupation Advocate residing at 13/3, Dr. P.K. Banerjee Road, Howrah - 711101 do hereby solemnly affirm and state as under :



1. I am the Applicant in the abovementioned Original Application. I have read the Affidavit on behalf of the Respondent no. 12, 13, 17, and 19 dated 08.04.2024 (hereinafter for the sake of brevity referred to as the 'said Affidavit'), and I am making the present Affidavit in Rejoinder thereto.

2. I deny the contents and averments made in the Affidavit on behalf of the Respondent Nos. 12,13, 17 & 19 that are contrary to and/or inconsistent with anything stated in the abovementioned Original Application and the present Affidavit in Rejoinder.

3. Now I shall deal with Affidavit in seriatim :

- i) As regards paragraph no. 1 I say that the same does not require any specific reply.
- ii) As regards paragraph no. 2 I say that all four cases referred to in the said Affidavit viz. WPA No.1291 of 2024, WPA no.

13 MAY 2024

1265 of 2024, WPA no. 1290 of 2024 and WPA 1285 of 2024 were filed on 17.02.2024 long after filing of the instant original application on 08.12.2023. Those four matters were, however, dismissed by the Hon'ble Court vide separate orders dated 10.04.2024 and later restored to their original state vide solemn orders dated 06.05.2024.

Print copies of the case status of the said cases downloaded from the official website of Hon'ble High Court at Calcutta are annexed herewith and collectively marked by the letter and figure 'A-1'

- iii) As regards paragraph no. 3 and 4 of the said Affidavit the same does not require any specific reply.

In view of what is stated herein above, I humbly pray before this Hon'ble Tribunal to pass necessary orders.

Solemnly affirmed at Howrah

On this 13th day of May, 2024



IDENTIFICATION OF ADVOCATE
SOLEMNLY AFFIRMED BEFORE
Ankur Sharma
Applicant
SWAPNA DAS
NOTARY GOVT. OF INDIA
Regn. No. 13814/18
Judges' Court, Howrah

VERIFICATION

I, Ankur Sharma, the abovenamed Applicant do hereby verify that the contents of the above Affidavit in Rejoinder are true and correct to the best of my knowledge, no part of it is false and nothing material has been concealed there from.

Verified at Howrah on this day of 13th day of May, 2024.

13 MAY 2024

Ankur Sharma
Applicant

Identified by
Ajayshi Kakarania
F/498/371/2021

Calcutta High Court - Appellate side

Appellate side Case Details

Case Type	: WPA	Filing Date: 17-01-2024
Filing Number	: 1276/2024	Registration Date: 17-01-2024
Registration Number	: 1265/2024	
CNR Number	: WBCHCA-002646-2024	

Case Status

First Hearing Date	: 22nd January 2024
Decision Date	: 10th April 2024
Case Status	: CASE DISPOSED
Nature of Disposal	: Uncontested--DISMISSED FOR DEFAULT
Coram	: 265780HON'BLE JUSTICE SUVRA GHOSH
Bench	: Single Bench
State	: West Bengal
District	: 24 PARAGANAS SOUTH
Judicial	: MANDAMUS SECTION
Causelist Name	: Daily List
Not Before Me	:

Petitioner and Advocate

1) SUBRATA MONDAL SARBANANDA SANYAL
--

Respondent and Advocate

1) STATE OF WEST BENGAL AND ORS.

Subordinate Court Information

Court Number and Name	: ---
Case Number and Year	: 0
Case Decision Date	: ---
state	:
District	:

IA Details

IA Number	Party	Date of Filing	Next Date	IA Status
CAN/1/2024 Classification :	SUBRATA MONDAL STATE OF WEST BENGAL AND ORS.	15-04-2024	06-05-2024	Disposed

History of Case Hearing

Cause List Type	Judge	Business On Date	Hearing Date	Purpose of hearing
	HON'BLE JUSTICE SUVRA GHOSH			Disposed
	HON'BLE JUSTICE SUVRA GHOSH			Disposed
	HON'BLE JUSTICE SUVRA GHOSH		22-01-2024	NEW MOTION
Daily List	HON'BLE JUSTICE SUVRA GHOSH		13-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		16-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		19-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		20-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		21-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		22-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		23-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		26-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		27-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		28-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		29-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		01-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		05-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		06-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		07-03-2024	MENTIONED MATTERS

10:46 AM

Case Status : Search by Case Number

Daily List	HON'BLE JUSTICE SUVRA GHOSH			
Daily List	HON'BLE JUSTICE SUVRA GHOSH		08-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		11-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		12-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		13-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		14-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		15-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		18-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		19-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		20-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		21-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		22-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		27-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		28-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		02-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		03-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		04-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		05-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		08-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		09-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		10-04-2024	MENTIONED MATTERS

Orders

Order Number	Order on	Judge	Order Date	Order Details
1	WPA/1265/2024	HON'BLE JUSTICE SUVRA GHOSH	27-03-2024	
2	WPA/1265/2024	HON'BLE JUSTICE SUVRA GHOSH	10-04-2024	
3	WPA/1265/2024	HON'BLE JUSTICE SUVRA GHOSH	06-05-2024	

Category Details

Category	GROUP A (WRIT MATTERS) (1)
Sub Category	Land Laws (13)
Sub Sub Category	Miscellaneous (16)

OBJECTION

Sr.No.	Scrutiny Date	OBJECTION	Compliance Date	Receipt Date
1	17-01-2024	All Objections are Complied	--	--

Calcutta High Court - Appellate side

Appellate side
Case Details

Case Type	: WPA		
Filing Number	: 1280/2024	Filing Date:	17-01-2024
Registration Number	: 1285/2024	Registration Date:	17-01-2024
CNR Number	: WBCHCA-002652-2024		

Case Status

First Hearing Date	: 22nd January 2024
Decision Date	: 10th April 2024
Case Status	: CASE DISPOSED
Nature of Disposal	: Uncontested--DISMISSED FOR DEFAULT
Coram	: 265780HON'BLE JUSTICE SUVRA GHOSH
Bench	: Single Bench
State	: West Bengal
District	: 24 PARAGANAS SOUTH
Judicial	: MANDAMUS SECTION
Causelist Name	: Daily List
Not Before Me	:

Petitioner and Advocate

1) SANJIB KUMAR MONDAL
SARBANANDA SANYAL

Respondent and Advocate

1) STATE OF WEST BENGAL AND ORS.

Subordinate Court Information

Court Number and Name : --
Case Number and Year : 0
Case Decision Date : --
state :
District :

IA Details

IA Number	Party	Date of Filing	Next Date	IA Status
CAN/1/2024 Classification :	SANJIB KUMAR MONDAL STATE OF WEST BENGAL AND ORS.	15-04-2024	06-05-2024	Disposed

History of Case Hearing

Cause List Type	Judge	Business On Date	Hearing Date	Purpose of hearing
	HON'BLE JUSTICE SUVRA GHOSH			Disposed
	HON'BLE JUSTICE SUVRA GHOSH			Disposed
	HON'BLE JUSTICE SUVRA GHOSH		22-01-2024	NEW MOTION
Daily List	HON'BLE JUSTICE SUVRA GHOSH		13-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		16-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		19-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		20-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		21-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		22-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		23-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		26-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		27-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		28-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		29-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		01-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		05-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		06-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		07-03-2024	MENTIONED MATTERS

13/24, 10:47 AM

Daily List	HON'BLE JUSTICE SUVRA GHOSH	08-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	11-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	12-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	13-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	14-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	15-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	18-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	19-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	20-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	21-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	22-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	27-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	28-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	02-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	03-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	04-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	05-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	08-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	09-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	10-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		

Orders

Order Number	Order on	Judge	Order Date	Order Details
1	WPA/1285/2024	HON'BLE JUSTICE SUVRA GHOSH	27-03-2024	
2	WPA/1285/2024	HON'BLE JUSTICE SUVRA GHOSH	10-04-2024	
3	WPA/1285/2024	HON'BLE JUSTICE SUVRA GHOSH	06-05-2024	

Category Details

Category	GROUP A (WRIT MATTERS) (1)
Sub Category	Land Laws (13)
Sub Sub Category	Miscellaneous (16)

OBJECTION

Sr.No.	Scrutiny Date	OBJECTION	Compliance Date	Receipt Date
1	17-01-2024	All Objections are Complied	--	--

Calcutta High Court - Appellate side

Appellate side
Case Details

Case Type	: WPA	Filing Date: 17-01-2024
Filing Number	: 1283/2024	Registration Date: 17-01-2024
Registration Number	: 1290/2024	
CNR Number	: WBCHCA-002655-2024	

Case Status

First Hearing Date	: 22nd January 2024
Decision Date	: 10th April 2024
Case Status	: CASE DISPOSED
Nature of Disposal	: Uncontested--DISMISSED FOR DEFAULT
Coram	: 265780HON'BLE JUSTICE SUVRA GHOSH
Bench	: Single Bench
State	: West Bengal
District	: 24 PARAGANAS SOUTH
Judicial	: MANDAMUS SECTION
Causelist Name	: Daily List
Not Before Me	:

Petitioner and Advocate

1) PABITRA SADAR
SARBANANDA SANYAL

Respondent and Advocate

1) STATE OF WEST BENGALAND ORS

Subordinate Court Information

Court Number and Name : --
Case Number and Year : 0
Case Decision Date : --
state :
District :

IA Details

IA Number	Party	Date of Filing	Next Date	IA Status
CAN/1/2024	PABITRA SADAR STATE OF WEST BENGALAND ORS	15-04-2024	06-05-2024	Disposed

Classification :

History of Case Hearing

Cause List Type	Judge	Business On Date	Hearing Date	Purpose of hearing
	HON'BLE JUSTICE SUVRA GHOSH			Disposed
	HON'BLE JUSTICE SUVRA GHOSH			Disposed
	HON'BLE JUSTICE SUVRA GHOSH		22-01-2024	NEW MOTION
	HON'BLE JUSTICE SUVRA GHOSH		13-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		16-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		19-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		20-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		21-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		22-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		23-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		26-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		27-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		28-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		29-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		01-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		05-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		06-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		07-03-2024	MENTIONED MATTERS

Daily List	HON'BLE JUSTICE SUVRA GHOSH	08-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	11-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	12-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	13-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	14-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	15-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	18-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	19-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	20-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	21-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	22-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	27-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	28-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	02-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	03-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	04-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	05-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	08-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	09-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH	10-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		
Daily List	HON'BLE JUSTICE SUVRA GHOSH		

Orders

Order Number	Order on	Judge	Order Date	Order Details
1	WPA/1290/2024	HON'BLE JUSTICE SUVRA GHOSH	27-03-2024	
2	WPA/1290/2024	HON'BLE JUSTICE SUVRA GHOSH	10-04-2024	
3	WPA/1290/2024	HON'BLE JUSTICE SUVRA GHOSH	06-05-2024	

Category Details

Category	GROUP A (WRIT MATTERS) (1)
Sub Category	Land Laws (13)
Sub Sub Category	Miscellaneous (16)

OBJECTION

Sr.No.	Scrutiny Date	OBJECTION	Compliance Date	Receipt Date
1	17-01-2024	All Objections are Complied	-	-

Calcutta High Court - Appellate side

Appellate side Case Details			
Case Type			
Filing Number	: WPA		
Registration Number	: 1287/2024	Filing Date:	17-01-2024
CNR Number	: 1291/2024	Registration Date:	17-01-2024
: WBCCHA-002665-2024			

Case Status	
First Hearing Date	: 22nd January 2024
Decision Date	: 10th April 2024
Case Status	: CASE DISPOSED
Nature of Disposal	: Uncontested--DISMISSED FOR DEFAULT
Coram	: 265780HON'BLE JUSTICE SUVRA GHOSH
Bench	: Single Bench
State	: West Bengal
District	: 24 PARAGANAS SOUTH
Judicial	: MANDAMUS SECTION
Causelist Name	: Daily List
Not Before Me	:

Petitioner and Advocate

1) SMT. MALLIKA DAS SARBANANDA SANYAL
--

Respondent and Advocate

1) STATE OF WEST BENGAL AND ORS

Subordinate Court Information

Court Number and Name	: --
Case Number and Year	: 0
Case Decision Date	: --
state	:
District	:

IA Details

IA Number	Party	Date of Filing	Next Date	IA Status
CAN/1/2024 Classification :	SMT. MALLIKA DAS STATE OF WEST BENGAL AND ORS	15-04-2024	06-05-2024	Disposed

History of Case Hearing

Cause List Type	Judge	Business On Date	Hearing Date	Purpose of hearing
	HON'BLE JUSTICE SUVRA GHOSH			Disposed
	HON'BLE JUSTICE SUVRA GHOSH			Disposed
	HON'BLE JUSTICE SUVRA GHOSH			Disposed
Daily List	HON'BLE JUSTICE SUVRA GHOSH		22-01-2024	NEW MOTION
Daily List	HON'BLE JUSTICE SUVRA GHOSH		13-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		16-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		19-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		20-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		21-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		22-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		23-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		26-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		27-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		28-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		29-02-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		01-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		05-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		06-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		07-03-2024	MENTIONED MATTERS

Daily List	HON'BLE JUSTICE SUVRA GHOSH		08-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		11-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		12-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		13-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		14-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		15-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		18-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		19-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		20-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		21-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		22-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		27-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		28-03-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		02-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		03-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		04-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		05-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		08-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		09-04-2024	MENTIONED MATTERS
Daily List	HON'BLE JUSTICE SUVRA GHOSH		10-04-2024	MENTIONED MATTERS

Orders

Order Number	Order on	Judge	Order Date	Order Details
1	WPA/1291/2024	HON'BLE JUSTICE SUVRA GHOSH	27-03-2024	
2	WPA/1291/2024	HON'BLE JUSTICE SUVRA GHOSH	10-04-2024	
3	WPA/1291/2024	HON'BLE JUSTICE SUVRA GHOSH	06-05-2024	

Category Details

Category	GROUP A (WRIT MATTERS) (1)
Sub Category	Land Laws (13)
Sub Sub Category	Miscellaneous (16)

OBJECTION

Sr.No.	Scrutiny Date	OBJECTION	Compliance Date	Receipt Date
1	17-01-2024	All Objections are Complied	--	--